

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. 5715
TO BE ANSWERED ON FRIDAY, THE 27TH MARCH, 2026**

POCSO AND FTSCs CASES IN ANDHRA PRADESH

**5715. SHRI DAGGUMALLA PRASADA RAO:
SHRI BASTIPATI NAGARAJU:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details regarding the total number of POCSO cases registered in the country during the last five years, year-wise and State-wise including Andhra Pradesh;
- (b) the details regarding the total number of POCSO cases disposed of in the last five years, classified year-wise and State-wise including Andhra Pradesh;
- (c) the details regarding the total number of Fast Track Special Courts (FTSCs) sanctioned in the country under the FTSC Scheme, and the number of courts currently functional, classified State-wise;
- (d) the details regarding the total amount of funds sanctioned, released and utilised under the FTSC Scheme since inception, State-wise; and
- (e) the details regarding the FTSCs established in Andhra Pradesh, including the total amount of funds released to each FTSC in the last five years and the total number of POCSO cases disposed off by each court, classified year-wise and court-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW
AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) & (b): As per the information made available by the High Courts, as of 31.01.2026, 774 FTSCs, including 398 exclusive POCSO (e-POCSO) Courts were functional in 29 States/UTs. The year-wise cases registered and disposed by the Fast Track Special Courts (FTSCs) including exclusive POCSO courts under the FTSCs Scheme, are as under:

Year	No. of cases registered	No. of cases disposed
2023	81,471	76,319
2024	88,902	85,595
2025	1,43,936	66,500
2026 (as on 31.01.2026)	11,790	5,725

The State/UT wise total number of POCSO cases registered and disposed by the exclusive POCSO courts under the FTSCs Scheme, since the inception of the Scheme, are given at **Annexure-I**.

The number of POCSO cases registered and disposed of by exclusive POCSO Courts in the State of Andhra Pradesh from the year 2023 onwards, are as under:

Year	No. of POCSO cases registered	No. of POCSO cases disposed
2023	2,263	2,360
2024	1,419	2,138
2025	2,159	2,701
2026 (as on 31.01.2026)	98	215

(c): The details regarding the total number of Fast Track Special Courts (FTSCs) sanctioned in the country under the FTSC Scheme, and the number of courts currently functional as on 31.01.2026, are provided at **Annexure -II**.

(d): The funds under the FTSC Scheme are released on the pattern of Centrally Sponsored Scheme (Central share: State share :: 60:40, 90:10) to cover the salaries of one Judicial Officer along with 7 support Staff per FTSC and a Flexi Grant for meeting the day-to-day expenses. The funds are reimbursed to the States/UTs after receipt of the expenditure statements from them. During the current financial year, the allocated budget of ₹ 200.00 crores have been fully utilized by the States/UTs. The details regarding the total amount of central share of funds released since the inception of the Scheme, are given at **Annexure -III**.

(e): In the State of Andhra Pradesh, 16 exclusive POCSO Courts are functional under the Scheme. An amount of ₹1.80 crore has been released to Andhra Pradesh since the inception of the Scheme, as the State has not submitted expenditure statements required as per the Scheme Guidelines. Since the Scheme operates on a reimbursement basis, funds are released only after receipt of the expenditure statements. As per the information received from the High Court of Andhra Pradesh, a total of 9,137 POCSO cases have been disposed of since the inception of the Scheme.

State/UT-wise details of POCSO cases registered and disposed by the exclusive POCSO courts under the FTSCs Scheme as on 31.01.2026

Sl. No.	Name of the States/UTs	Functional exclusive POCSO Courts	POCSO Cases instituted in exclusive POCSO courts since the inception of the Scheme	Cumulative Disposal of POCSO cases in exclusive POCSO courts since the inception of the Scheme
1.	Andhra Pradesh	16	14990	9137
2.	Assam	17	16830	10160
3.	Bihar	48	39573	20576
4.	Chandigarh	0	0	0
5.	Chhattisgarh	11	6955	5809
6.	Delhi	11	4770	2373
7.	Goa	0	34	34
8.	Gujarat	24	18259	14759
9.	Haryana	14	10505	6924
10.	Himachal Pradesh	3	1177	873
11.	J&K	2	535	212
12.	Jharkhand*	0	6337	6337
13.	Karnataka	16	13019	9789
14.	Kerala	14	10179	8596
15.	Madhya Pradesh	56	37763	29912
16.	Maharashtra	0	12044	12044
17.	Manipur	0	0	0
18.	Meghalaya	5	1969	823
19.	Mizoram	1	118	75
20.	Nagaland	0	3	3
21.	Odisha	23	20762	14797
22.	Puducherry	1	462	197
23.	Punjab	3	3311	2833
24.	Rajasthan	30	18851	16021
25.	Tamil Nadu	20	19780	11292
26.	Telangana	0	2731	2731
27.	Tripura	1	379	276
28.	Uttarakhand	0	0	0
29.	Uttar Pradesh	74	114121	52086
30.	West Bengal	8	6401	698
	TOTAL	398	381858	239367
* State of Jharkhand has exited the scheme vide letter dated 07.07.2026.				

State/UT-wise total number of Fast Track Special Courts (FTSCs) sanctioned and operational as on 31.01.2026

Sl. No.	Name of the States/UTs	Number of FTSCs including exclusive POCSO courts sanctioned (w.e.f. FY 2023-24)	Functional FTSCs including exclusive POCSO courts
1.	A&N Islands	1	0
2.	Andhra Pradesh	16	16
3.	Assam	17	17
4.	Bihar	54	54
5.	Chandigarh	1	1
6.	Chhattisgarh	15	15
7.	Delhi	16	16
8.	Goa	1	1
9.	Gujarat	35	35
10.	Haryana	18	18
11.	Himachal Pradesh	6	6
12.	J&K	4	4
13.	Karnataka	30	30
14.	Kerala	55	55
15.	Madhya Pradesh	67	67
16.	Maharashtra	38	37
17.	Manipur	2	2
18.	Meghalaya	5	5
19.	Mizoram	3	3
20.	Nagaland	1	1
21.	Odisha	44	44
22.	Puducherry	1	1
23.	Punjab	12	12
24.	Rajasthan	45	45
25.	Tamil Nadu	23	20
26.	Telangana	36	36
27.	Tripura	3	3
28.	Uttarakhand	7	4
29.	Uttar Pradesh	218	218
30.	West Bengal	16	8
	TOTAL	790	774

State/UT-wise details of Central Share of Funds Released under the Fast Track Special Courts Scheme since the inception of the Scheme

(Rs. in crore)

Sl. No.	Name of the States/UTs	Total Central Share Released since the inception of the Scheme
1	Andhra Pradesh	1.80
2	Assam	41.62
3	Bihar	92.83
4	Chandigarh	0.19
5	Chhattisgarh	26.11
6	Delhi	26.11
7	Goa	1.76
8	Gujarat	43.38
9	Haryana	33.39
10	Himachal Pradesh	14.31
11	J&K	10.32
12	Jharkhand*	20.49
13	Karnataka	44.14
14	Kerala	81.06
15	Madhya Pradesh	127.29
16	Maharashtra	49.67
17	Manipur	4.00
18	Meghalaya	7.54
19	Mizoram	9.39
20	Nagaland	1.86
21	Odisha	77.70
22	Puducherry	1.16
23	Punjab	21.56
24	Rajasthan	114.70
25	Tamil Nadu	36.24
26	Telangana	30.98
27	Tripura	5.32
28	Uttarakhand	11.46
29	Uttar Pradesh	294.69
30	West Bengal	3.11
	TOTAL	1234.18
	Third Party Evaluation Cost	0.37
	GRAND TOTAL	1234.55
* State of Jharkhand has exited the scheme vide letter dated 07.07.2026.		